



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Allocation of Departments in the Srinagar Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO: 997 -LD (A) of 2017.**  
**D A T E D: 03 - 03 - 2017.**

In partial modification of all previous Government Orders issued on the subject from time to time, the allocation/distribution of litigation work amongst the following Law Officers in the Srinagar Wing of the Hon'ble High Court is ordered as under :-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Asif Ahmad Bhat, Additional Advocate General	Department of Food, Civil Supplies & Consumer Affairs.
2.	Sajad Mohi-ud-Din Government Advocate	Tribal Affairs Department, State Road Transport Corporation
3.	Sheikh Umar Farooq Government Advocate	Jammu and Kashmir Projects Construction Corporation Limited

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Abdul Majid Bhat)**  
**Secretary to Government,**  
**Department of Law, Justice and P. A.**

NO: LD(A) 2016/35.

Dated: 03 - 03 - 2017.

Copy to the:-

1. Secretary to Government, Department of Food, Civil Supplies & Consumer Affairs.
2. Secretary to Government, Tribal Affairs Department.
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu.
5. Divisional Commissioner, Kashmir.
6. All officers of the Department of Law, Justice and Parliamentary Affairs.
7. Managing Director, State Road Transport Corporation. J&K, Jammu.
8. Managing Director, J&K Projects Construction Corporation, Jammu.
9. Director, Archives, Archeology and Mueseums, J&K, Jammu.
10. Director Litigation, Kashmir.

11. All concerned Law Officers for information.
12. Administrative Officer, Advocate General's Office, J&K Jammu.
13. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Website of the Department of Law, Justice and Parliamentary Affairs.
17. Government Order file.
18. Concerned file.

*Ashish Gupta*

(Ashish Gupta)  
Assistant Legal Remembrancer,  
Department of Law, J & PA.

3/3/2017